

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.02.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/CP/CA No : MA/694/2019 IN CP/64/IB/2018  
NAME OF PETITIONER : N.Mathiyalagan  
NAME OF RESPONDENT : Satyadevi Alamuri (Liquidator)  
(GB Engineering Enterprises Pvt Ltd)  
SECTION : Sec.53(1) of IBC  
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**ORDER**

Due to paucity of time, this matter is adjourned to **18.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

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